

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1055
ANSWERED ON:24.02.2003
ANIMALS PERFORMING IN CIRCUS
MANEKA SANJAY GANDHI

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government propose to amend Wildlife (Protection) Act to give circus a Zoo status;
- (b) if so, the details thereof;
- (c) the benefit/loss to the circus community after this amendment; and
- (d) the time by which this amendment is likely to be carried out and implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI DILIP SINGH JU DEV)

- (a) & (b): Circuses has been brought under the definition of a `Zoo` by an amendment to Section 2(39) of the Wild Life (Protection) Act, 1972.
- (c): The circuses will be required to conform to the prescribed norms and standards of healthcare and upkeep of animals as per the Rules made under the Act.
- (d): The amendments will come into effect from the date appointed by the Central Government by notification in the official gazette.